

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP No.528

Petition(s) for Special Leave to Appeal(Crl.)...../2003

(From the judgement and order dated 15/04/2002 in CRLA 1183/97
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

ABDUL SATTAR ABDUL KARIM KAZI

Petitioner (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(With Crl.M.P. No 528/2003 for c/delay in filing SLP)
(With Office Report)
With

SLP(Crl.)...../2003 CRLMP 1767/2003
With CRLMP No.1767/2003 (c/delay in filing SLP)

Date : 28/02/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Mahendra Anand, Sr.Adv.
 Mr. S.C. Patel,Adv.

 Mr. Mahendra Anand, Sr.Adv.
 Mr. Abhijat P. Medh, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.

.SP2
 Delay condoned.
 We see no reason to interfere.
 The Special Leave Petitions are dismissed.

.SP1

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master